

CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH
AT HYDERABAD

M.A./021/238/2017 in O.A./021/242/2017
And
O.A./021/242/2017

Date of Order : 20-04-2018

Between :

B. Pradeep S/o Late B. Rajaiah (On duty death),
Ex.Khalasi Helper Bhadrachalam Road/S.C Rly,
Aged 39 years, Door No.7-2-32, Medharbasthi,
Near old NAC office, Kothagudem, Khammam
District, T.S.Applicant

AND

1. Union of India, Ministry of Railways Rep by its
The Director General of Health, Railway board,
Ministry of Railways, New Delhi.
2. The General Manager, South Central Railway,
Rail Nilayam, Secunderabad, Telangana State.
3. The Divisional Railway Manager,
South Central Railway, Sanchalan Bhavan,
Secunderabad Division, T.S.
4. The Sr. Divisional Personnel Officer,
South Central Railway,
Secunderabad Division, T.S.
5. The Chief Medical Director,
South Central Railway,
Secunderabad Division, T.S. ...Respondents

Counsel for the Applicant: Mr. B. Rajesh Kumar

Counsel for the Respondents : Mr. V. V. N. Narasimham, SC for Rlys

CORAM :

THE HON'BLE MR.JUSTICE R.KANTHA RAO, JUDICIAL MEMBER
THE HON'BLE MRS. MINNIE MATHEW, ADMINISTRATIVE MEMBER

(Oral order per Hon'ble Mr.Justice R.Kantha Rao, Judicial Member)

(Oral order per Hon'ble Mr.Justice R.Kantha Rao, Judicial Member)

No representation for the applicant. The delay is inordinate and has not been properly explained. Hence the M.A filed for condonation of delay in filing the O.A is dismissed.

2. Consequently the Original Application is rejected. No order as to costs.

(MINNIE MATHEW)
ADMINISTRATIVE MEMBER

(R.KANTHA RAO)
JUDICIAL MEMBER

Dated : 20th April, 2018.
Dictated in Open Court.

vl